HIGH COURT OF BOMBAY AT GOA,
PORVORIM, GOA

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that :

On Tuesday, 21st February 2023

I

The Division Bench comprising of the **Hon'ble The Acting Chief Justice** and the **Hon'ble Shri. Justice M. S. Sonak** will take up the matters pertaining to Division Bench, as per the Board to be notified separately.

II

The **Hon'ble Shri. Justice B. P. Deshpande** will sit singly and take up the matters pertaining to Single Bench as per the board to be notified separately.

On Wednesday, 22nd February 2023 :

The Division Bench comprising of the **Hon'ble The Acting Chief Justice** and the **Hon'ble Shri. Justice B. P. Deshpande** will take up the matters pertaining to Division Bench, as per the Board to be notified separately.

II

The **Hon'ble Shri. Justice M. S. Sonak** will sit singly and take up the matters pertaining to Single Bench as per the board to be notified separately.

Date : 20th February 2023	]	BY ORDER
	]	
	]	Sd/-
High Court, Appellate Side,	]	(H. M. Bhosale)
Bombay.	]	Registrar (Judl-I)